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(c) No, Sir, DOI is the approval of the Governmeni of India necessary for such a commercial arrangement.

### पाकिस्तान के चुनाथ में भारत का कथित हस्तकोप

\*518 श्री राजनारायण: क्या वैवेशिक कार्य मंत्री यह बताने की कृपा करेंग कि: (क) क्या सरकार का घ्यान पाकिस्तान के चुनावों में भारत के कथित हस्तक्षेप के सम्बन्ध में पाकिस्तान के राष्ट्रपति द्वारा हाल में की गई टिप्पणी की ओर दिलाया गया है;

(ख) यदि हां, तो इस सम्बन्ध में सरकारकी क्या प्रतिक्रिया है ?

### ALLEGED INDIAN INTERFERENCE IN PAK ELECTIONS

- \*518. SHRI RAJNARAIN: Will the Minister of EXTERNAL AFFAIRS be pleased to stat;:
- (a) whether Government's attention has been drawn o the observations made recently by the President of Pakistan regardini: the alleged interference by India in the elections in that country; and
- (b) if so, wh .t. is Government's reaction in this n gard ?]

वैदेशिक-कार्यसंत्री (सरदार स्वर्णसिंह) : (क) जी हां।

(ख) सरकार ने पाकिस्तान के राष्ट्रपति द्वारा की गईं तथाकथित टिप्पणियों के विरुद्ध पाकिस्तान से विरोव प्रकट किया है।

t[THE MINIS -."ER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : (a) Yes, Sir.

(b) The Gove-nment have protested to Pakistan agaiist the observations reported to have been made by the President of Pakistan.]

### पुर्तगाल की जेलों में पड़े गोआनी देश भारत

to Questions

\*519. श्री निरंजन वर्मा: स्या वैदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि कितने गोआनी देश भक्त अब भी पूर्तगाल की जेलों में पड़े हैं?

## GOANESE PATRIOTS rN PRISON IN PORTUGAL

\*519. SHRI NIRANJAN VARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state the number of Goanese patriots who are still in prisons in Portugal 7]

वैदेशिक-कार्य वंत्रालय में उपमंत्री (भी सुरेंन्द्र पाल लिह): डा॰ तेलो मस्करहन्स की मुक्ति के बाद भारत सरकार को अन्य किसी भारतीय स्वातंत्र्य योद्धा के पुर्टगाल जेल में होने को जानकारी नहीं है।

tfTHE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): With the release of Dr. Telo Mascarenhas, the Government are not aware of any other Indian Freedom fighter undergoing imprisonment in Portugal.]

# PUBLIC SECTOR PROJECTS UNDER THE MINISTRY OF IRRIGATION AND POWER

- •520. SHRI MOHANLAL GAUTAM: Will the MinsteT of IRRIGATION AND POWER be pleased to state:
- (a) the names of the public sector projects at present under his Ministry;
- (b) the capital cost of each project according to project reports and the actual cost incurred so far project-wise;
- (c) the estimated time for completion of the project and the actual time taken for its completion project-wise;
- (d) the estimated level of production and the actual level of production during the last 3 years of each project;
- (e) the total number of persons estimated to be employed in each project and the total number of persons actually employed during the last 3 years in each project;

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- (f) whether there are any lurplus hands or equipments in any project at present in view of the present level of production; and
- (g) if so, what steps are being taken in the matter?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO):
(a) to (g) A statement is laid on the Table of the House.

#### **STATEMENT**

- (a) to (e) The three Public Sector Undertakings under the administrative control of the Ministry of Irrigation & Power are :—
  - (1) The National Projects Construction Corporation Ltd.
  - (2) The Water and Power Development Consultancy Services (India) Ltd.
  - (3) The Rural Electrification Corporation Ltd.

Projects The National Construction Corporation Limited is a joint venture of the Central Government and the participating State Governments, and is a contracting agency for execution of civil works on river valley projects, thermal power stations, etc. Water and Power Development Consul tancy Services (India) Limited is a consultancy organisation and is intend ed to provide and perform engineering and related technical consultancy ser vices for development of water resour ces. The Rural Electrification Corpo ration Limited is a financing agency intended to assist, by way of providing loan assistance, State Electricity Boards and Rural Electric Co-operatives, in implementing rural electrification schemes.

It would be observed that none of the organisations referred to above is directly engaged in industrial production. However, details regarding their authorised capital, paid-up capital and the number of persons actually employed at present are indicated below:—

	Autho- rised Capital	Paid-up Capital (Rs. in lakhs)	No. of persons employed
	(Rs. in lakhs)		
National Projects Construction Corporation Ltd	300	255	730
Water and Power Development Consultancy Services (India) Ltd.	50	10	14
Rural Electrification Corporation Ltd.	1,000	300	11

In addition, the Damodar Valley Corporation has been set up under the Damodar Valley Corporation Act, 1948 for the unified development of the Damodar Basin, the participating Governments being the Central Government and the State Governments of Bihar and West Bengal. The principal objects of the Corporation are: (a) flood control; (b) irrigation; and (c) generation and distribution of electric power within the Damodar Valley.

The total capital outlay on the acti-

vities of the Damodar Valley Corporation up to the end of the year 1968-69 was Rs. 225.81 crores (Power: Rs. 161.18 crores, Flood Control: Rs. 19.67 crores and Irrigation: Rs. 44.96 crores).

One of the main activities of the Damodar Valley Corporation is the production of electricity. The estimated level of production of electricity by the Damodar Valley Corporation and the actual supply during the past three years were as follows:—

(Million Units)

				,				
			1967-68		1968-69	1969-70		
Generation at Power Station-								
Estimated				4,102	3,692	4,147		
Actual level of production				3,810	4,071	3,720		

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The number of regular employees, as on 31-3-1969, employed by the Damodar Valley Corporation was 8,389.

(f) and (g) A result of completion of some major w >rks undertaken by the National I rojects Construction Corporation, son e machinery and equipment have become surplus to the requirements of the Corporation. Action has alreac y been initiated to dispose of the n achinery in consultation with other I ublic Sector Undertakings and State Governments who might be able to utilise some items of machinery etc., c n their projects.

Equipment foi nd surplus to the requirements of he Damodar Valley Corporation are (isposed of by inviting tenders. Of the personnel found surplus. 770 were discharged under a 'voluntary discha ge scheme' introduced by the Damoc ar Valley Corporation and alternative e nployments has been given to some in other departments of the Corporation.

# सोवियत संघ में विश्व धर्म सम्मेलन \*521. श्री सुन्दर सिंह भंडारी: श्री मार्शितह वर्माः

क्या **वैवेशिक कार्य** मंत्री 14 मई 1970 को राज्य सभा में तारांकित प्रश्न संख्या 386 के दिये गये उत्तर को देखेंगे और यह दताने की कुपा करेंगे कि:

- (क) सोवियत रूघ में विश्व-धर्म-सम्मेलन में भाग लेने वाले भारतीय प्रतिनिधियौँ के नाम क्या हुँ;
- (ख) क्या भारत के सभी प्रतिनिधियों का चयन केलल सोवियत अधिकारियों ने ही किया था;
- (ग) मम्मेलन व पारित प्रस्तावों का मूल पाठ प्राप्त करने के लिये सरकार ने क्या प्रयत्न किये : और
- (घ) क्या धार्मिक सम्मेलन की आड़ मैं अयोजित किये जाने वाले सम्मेलनों मैं भाग लेने के बारे मैं नीति निर्धारित करने

और यह सुनिश्चित करने के लिये कि भारतीय प्रतिनिधियों का चयन मारतीय अविकारीयों द्वारा ही किया जाये, कोई प्रस्ताव भारत सरकार के विचाराधीन हैं?

### WORLD RELIGIONS CONFERENCE IN USSR

\*521. SHRI SUNDAR SINGH BHANDARI :

SHRI MAN SINGH VARMA:

Will the Minister of EXTERNAL AF-FAIRS be pleased to refer to the reply to Starred Question No. 386 given in the Rajya Sabha on the 14th May, 1970 and state:

- (a) the names of the Indian delegates who participated in the Conference of Religions in the U.S.S.R.;
- (b) whether all the delegates from India had been selected by the Soviet officials alone;
- (c) what efforts were made by the Government of India to secure the text of the resolutions passed at the Conference; and
- (d) whether there is any proposal under the consideration of the Government of India to lay down a policy in regard to participation in conferences organised in the garb of religious conferences and ensure that selection of Indian delegates is made by Indian officials only?

वंदेशिक-कार्य मंत्रालय से उपमंत्री (श्री सुरेंद्र पाल सिंह) : (क) रैवरेंड मार विश्रोफिलस फिलीपास और वेरी रेवरेंड फादर पाल वर्गीज को इस सम्मेलन में शामिल होने के लिए पासपोर्ट की सुविवाएं ही गई थीं।

- (स) की हो।
- (ग) सरकार को इस सम्मेलन की कार्र-वाई के विषय में मालूम है जिसकी रिपोर्ट "तास" समाचार एजेन्सी नेदी थी।
- (घ) सरकार यैर सरकारी स्तर पर आयोजित वार्मिक प्रकृति के सम्मेलनों में इस्तक्षेप नहीं करना चाइती है।